

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26197-26200/2008

(From the judgement and order dated 18/01/2008 in WP No.1873/2003, order dated 18/01/2008 in WP No.1878/2003, order dated 18/01/2008 in WP No.310/1999, order dated 18/01/2008 in WP No.2101/2003 of The HIGH COURT OF M.P AT GWALIOR)

RAKESH SHARMA & ORS.

Petitioner(s)

VERSUS

STATE OF M.P. & ORS.

Respondent(s)

(With appln. for permission to implead the name of applicant and with prayer for interim relief and office report)  
(For final disposal)

Date: 18/08/2011      These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)      Mr. Sunil Gupta, Sr. Adv.  
                                 Mrs. Nisha Bagchi, Adv.  
                                 Mrs. Anupam Srivastava, Adv.  
                                 Mr. Vikas Mehta, Adv.

For Respondent(s)      Mr.      K.K. Venugopal, Sr. Adv.  
                                 Mr.      Rajiv Dhawan, Sr. Adv.  
                                 Mr.      M.P. Jha, Adv.  
                                 Mr.      P.D. Bidua, Adv.  
                                 Mr.      Ram Ekbal Roy, Adv.  
                                 Mr.      Harshvardhan Jha, Adv.

Mr. Vikas Upadhyay, Adv.  
Mr. B.S. Banthia, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 24th August, 2011 at the top of the list.

[Madhu Bala]  
Sr. PA

[Savita Sainani]  
Court Master